

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8836 OF 2010

CHANDRA BHAN SINGH & ORS.

Appellant (s)

VERSUS

VIJAY SHANKAR & ORS.

Respondent(s)

(Office report on default)

Date: 05/02/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
(IN CHAMBERS)

For Appellant(s) Mr. Vikas K.Singh, Adv.

Mr. T.N. Singh,Adv.

MS. rajshree Singh, Adv.

For Respondent(s)

Mr. Prashant Chaudhary,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondents to do the same within six weeks finally.

|(Shashi Sareen)
|Court Master

| |(Sneh Lata Sharma)
| |Court Master

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